CP NO. 72/Chd/2016

Mr. Pradeep Chaudhary & Ors.

... Petitioners.

Versus

M/s New Suraj Transport Co. Ltd. & Ors.

...Respondents.

Present:

Mr. Rajansh Thukral, Advocate for petitioners.

None for respondents.

Learned counsel for petitioners seeks time to file affidavit of the petitioners with regard to the fact whether the Annual Returns for the past so many years were filed by the company with the Registrar of Companies and for how many years returns were not filed by the company.

List the matter for 17.11.2016.

(Justice R.P. Nagrath) Member (Judicial)

November 03, 2016

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(Deepa Krishan) Member (Technical)